


Most Urgent/Out at once


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQ): DELHI
CIRCULAR

In compliance of the directions of the Ld. Principal District & Sessions Judge (HQs), Delhi, a copy of letter no. 9067/Crl./DHC dated 10.02.2025, alongwith the copy of Order dated 24.01.2025 passed by Hon'ble Ms. Justice Rekha Palli, Hon'ble Ms. Justice Pratibha M. Singh, Hon'ble Mr. Justice Subramonium Prasad, Hon'ble Mr. Saurabh Banerjee and Hon'ble Mr. Justice Manoj Jain, received from Hon'ble High Court of Delhi, New Delhi has been uploaded on the official website i.e. delhidistrictcourts.nic.in.

Therefore, it is requested to kindly peruse the abovesaid Order from the official website for kind information & necessary compliance.



(Anuj Agarwal)

Officer-in Charge, Genl. Branch, (C)
Addl. Sessions Judge (Spl. FTC)-02,
Tis Hazari Courts, Delhi. 

Encls. As above


No. 8248-8368/Genl.(C)/HCS/THC/2025

Dated, Delhi the 14 FEB 2025

Copy to :-

1. All the Ld. Judicial Officers posted in Central District, Tis Hazari Courts, Delhi.
2. The Ld. Secretary, DLSA, Central District, THC, Delhi for immediate compliance/necessary action.
3. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi for information.
4. PS to the Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi for information.
5. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned official to upload the same on the Website of Delhi District Courts.
6. The Director (Academics), Delhi Judicial Academy, Dwarka, New Delhi for information as requested vide letter no. DJA/Dir.(Acad)/2019/4306 dated 06.08.2019.
7. Branch-In-charge, Judicial Branch, Central, THC, Delhi for information and necessary action.
8. Dealing Assistant, R&I Branch for uploading the same on LAYERS.
9. For uploading the same on Centralized Website through LAYERS.



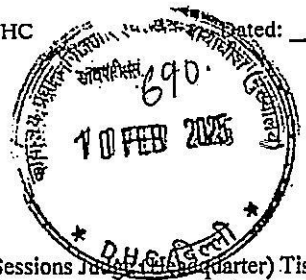
Officer-in Charge, Genl. Branch, (C)
Addl. Sessions Judge (Spl. FTC)-02,
Tis Hazari Courts, Delhi. 

9067 -- CrI./DHC

Dated: 10/2/25

From:

The Registrar General,
High Court of Delhi,
New Delhi.



To

1. The Ld. Principal District & Sessions Judge (Central Quarter) Tis Hazari Courts, Delhi.
2. The Ld. Principal District & Sessions Judge (West), Tis Hazari Courts, Delhi.
3. The Ld. Principal District & Sessions Judge (New Delhi), Patiala House Courts, Delhi.
4. The Ld. Principal District & Sessions Judge (South), Saket Courts, Delhi.
5. The Ld. Principal District & Sessions Judge (South - East), Saket Courts, Delhi.
6. The Ld. Principal District & Sessions Judge (East), Karkardooma Courts, Delhi.
7. The Ld. Principal District & Sessions Judge (North - East), Karkardooma Courts Delhi.
8. The Ld. Principal District & Sessions Judge (Shahdara), Karkardooma Courts, Delhi.
9. The Ld. Principal District & Sessions Judge (North), Rohini Courts, Delhi.
10. The Ld. Principal District & Sessions Judge, (North West), Rohini Courts, Delhi.
11. The Ld. Principal District & Sessions Judge (PC Act), (CBD), RACC, Delhi.
12. The Ld. Principal District & Sessions Judge, (South West), Dwarka Courts, Delhi.
13. The Principal Judge (Family Courts), Dwarka Courts, New Delhi.
14. The Member Secretary, Delhi State Legal Services Authority, Patiala House, New Delhi.
15. The Secretary, Delhi High Court Legal Services Committee (DHCLSC), High Court of Delhi, Delhi.

BAIL APPLICATION NO. 1959/2021

Saif Ali @ Sohan

Petitioner

VERSUS

The State NCT of Delhi

Respondent

Petition under Section 483 of BNSS for grant of bail in case relating to FIR No. 258/2017, Under Section 376/377 IPC & section 6 POCSO Act, registered at Police Station Baba Haridass Nagar, Delhi.

234B
①

Sir,

I am directed to forward herewith for immediate compliance/necessary action a copy of order dated 24.01.2025 passed in the above case by Hon'ble Ms. Justice Rekha Palli, Hon'ble Ms. Justice Pratibha M. Singh, Hon'ble Mr. Justice Subramonium Prasad, Hon'ble Mr. Saurabh Banerjee and Hon'ble Mr. Justice Manoj Jain of this Court.

Other directions are contained in the enclosed copy of order.

Yours faithfully

Anil Adia
7/2/25

DR/(CrI.)
For Registrar General

Encl.: Copy of order dated 24.01.2025
and memo of parties.

OIC (Judg.) /
OIC (Law) /
DR (CrI) (H.D.)
11/2/25